NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 267/16	TP 211/17	For Hearing	391 / 394	Elecon Measurements Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		CICNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
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ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is present. She undertakes to file memo of appearance for ROC/R.D. Counsel filed Memo alongwith paper publication copy and also postal receipt. O.L. office in OLR No.160/17 seeking permission to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. Counsel for Petitioner has no objection. Hence, OLR No.160/17 is allowed vide separate order. O.L is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of Transferor Company. Petitioner Company to meet the expenses for the Chartered Accountant. Petitioner Counsel is directed to furnish PAN particulars of the Company involving in the scheme and then notice ordered to Income Tax Department with a details of PAN No. and for filing report by ROC/RD list it on 01/12/2017.

Member (T)

Member (J)